

रेलवे दुर्घटना जांच समिति

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- *४२. { श्री भक्त दर्शन :
 श्री भागवत झा आजाद :
 श्री श्रीनारायण वास :
 श्री स० मो० इनर्जी :
 श्री दाजी :
 श्री प्र० चं० बल्लभा :
 श्री यशपाल सिंह :
 श्री प्र० रं० चक्रवर्ती :
 श्री का० ना० तिवारी :
 श्री वारियर :
 श्री बिशनचन्द्र सेठ :

क्या रेलवे मंत्री २० अगस्त, १९६२ के तारांकित प्रश्न संख्या ४४० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे की दुर्घटनाओं की जांच करने और उसके सम्बन्ध में सुझाव देने के लिए नियुक्त समिति ने इस बीच अपना कार्य पूरा कर लिया है;

(ख) यदि नहीं, तो समिति ने अपने कार्य में अब तक क्या प्रगति की है; और

(ग) उस समिति ने कब तक अपनी रिपोर्ट प्रस्तुत कर देने के लिए कहा है ?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) to (c). The Railway Accidents Committee is, at present, engaged in finalising its Interim Report a copy of which will be laid on the Table of the House as soon as it is submitted to the Government.

श्री भक्त दर्शन : इस कमेटी की स्थापना कब की गई थी और आखिर उस ने कोई भिदाद अपनी अन्तिम रिपोर्ट देने का निर्धारित की है ?

Shri S. V. Ramaswamy: There is no date fixed for submission of the report.

Mr. Speaker: When was it appointed?

The Minister of Railways (Shri Swaran Singh): This was towards the end of 1961.

श्री भक्त दर्शन : श्रीमन्, मैं जानना चाहता हूँ कि जब से इस कमेटी की स्थापना हुई है रेलवे दुर्घटनाओं में कितनी कमी आई है ?

Shri S. V. Ramaswamy: The mere appointment of the Committee cannot lead to that result.

Shri Bhagwat Jha Azad: Has the Commission submitted any interim report suggesting immediate remedial measures against accidents?

Shr S. V. Ramaswamy: Perhaps we will have to await the interim report.

Shri Jaipal Singh: Last session Shri Morarka asked a question about the remuneration of members of this Committee and he insinuated that they were getting Rs. 100 per day. Shri Shahnawaz Khan then said that they would have to find out. May we know the facts as they are?

Shri S. V. Ramaswamy: That would not arise out of this question. It is a separate question.

Shri Speaker: Can the hon. Minister say what they are getting?

Shri S. V. Ramaswamy: Not off-hand.

Shri Hari Vishnu Kamath: On a point of order. When the matter came up last session and you pressed for an answer, the Minister shilly-shallied. Are two months not enough to get this information?

Mr. Speaker: I have pressed even today.

Shri Hari Vishnu Kamath: How long will the pressure go on? Two months are not enough to find out a simple fact.

Mr. Speaker: Order, order. The answer to the question might be got and given to the House.

Shri Swaran Singh: We will give that information tomorrow.

Mr. Speaker: Tomorrow it will be given.

Shri Jaipal Singh: May I in fairness to myself say that I am a member of this Railway Accidents Inquiry Committee? I can certainly assure the House that for the hard work I have put in—and there is also another Member of Parliament from the other House on the Committee—I have not received Rs. 100 a day.

Shri Ranga: Why is it that on such an important question as this no date has been fixed for the submission of the report when usually in the case of such Commissions that has been the practice?

Shri S. V. Ramaswamy: The work is enormous. The reports of the Government Inspector of Railways have got to be thoroughly examined, witnesses have to be called; questionnaires have been issued and replies thereto have to be examined and analysed. All these take time.

Shri Hari Vishnu Kamath: Put it on a war footing.

Shri Ranga: Are we to wait for the report until the war emergency is over?

Shri S. V. Ramaswamy: All I can say is that we are working hard at it.

श्री कछवाय : मैं जानना चाहता हूँ कि दुर्घटनाओं की रोकथाम के लिए कोई ट्रेनिंग प्रोग्राम बनाया गया है या बनाया जायेगा ?

श्री स्वर्ण सिंह : जो ग्राम ट्रेनिंग कर्मचारियों को दी जाती है उस में इस बात का भी ध्यान रखा जाता है कि किस तरह से ऐक्सीडेंट्स की रोकथाम की जाय ।

Shri S. M. Banerjee: During the course of the discussion on railway accidents in the last session, the hon. Minister assured us that every step will be taken to expedite the submission of the report. What are the dif-

ficulties due to which not even interim suggestions have been made?

Shri S. V. Ramaswamy: I have stated the difficulties. An interim report is expected by December this year.

Shri Priya Gupta: May I know if it would be convenient to place the actual proceedings of the enquiry held by the department instead of sending the synopsis by the Government Inspector of Railways and the Commissioner for Railway Safety for better facilities of judging what are the root causes of accidents, that is, to find out how and why they occur?

Shri S. V. Ramaswamy: That is not the normal procedure. What has been promised is to place the interim report on the Table of the House.

Shri P. C. Borooah: May I know whether the report is to be prepared on the basis of a study of major accidents, and if so, the accidents of what period will be taken into consideration?

Shri S. V. Ramaswamy: The reports of the Government Inspector of Railways for the past five years have been taken into consideration for purposes of the interim report.

Shri Tulsidas Jadhav: May I know the names of the members of this committee?

Shri S. V. Ramaswamy: They are all well known, but I shall repeat them. Dr. Hriday Nath Kunzru (Chairman), Shri Satya Charan Shastri, Shri Jaipal Singh, Shri N. R. M. Swamy, Shri T. B. Vittal Rao (Members and ex-Members of Parliament), Shri J. N. Nanda, Retired General Manager, ex-Nizam State Railway, Shri Dev Dutt, Retired Chief Government Inspector of Railways, and Shri P. C. Shukla, Deputy Director, Transport, Railway Board, Secretary of the Committee.